

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 13(ND)/2010

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
28.08.2019**

**NAME OF THE COMPANY: Sh. Kapoorchand A. Sanghvi & Ors. V/s. M/s.
TI Steels Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	None		
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	For the Respondent:	Mr. Gurkamal Hora and Mr. Gurcharan Singh, Advocates		
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ORDER

As none is present on behalf of the petitioner, court notice be issued to them through counsel returnable on 15th October, 2019.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**